GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1266 (To be answered on the 9th February 2017)

STATUS OF UDAN SCHEME

1266.

SHRIMATI POONAMBEN MAADAM

SHRIS, RAJENDRAN

SHRI VENKATESH BABU T.G.

SHRI MANSHANKAR NINAMA

SHRI PRABHAKAR REDDY KOTHA

SHRI SANJAY KAKA PATIL

SHRI KODIKUNNIL SURESH

SHRI V. ELUMALAI

SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI)

ADV. JOICE GEORGE

SHRI SULTAN AHMED

SHRI C. MAHENDRAN

SHRI BHARAT SINGH

PROF SAUGATA ROY

SHRIMATI JAYSHREEBEN PATEL

SHRIMATI V. SATHYA BAMA

DR. UDIT RAJ

SHRI BADRUDDIN AJMAL

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) the current status of implementation of Ude Desh Ka Aam Nagrik (UDAN) Scheme to provide regional air connectivity in the country including the subsidy and concessions/provided under the scheme and funds allocated, released and spent so far in this regard;

(b) whether the Government has assessed issues like funding pattern, slot availability under the

scheme, if so, the details thereof including list of places identified for air operations;

(c) whether the Government proposes to develop small airports and operate smaller aircraft,

helicopter services under the scheme, if so, the details thereof;

(d) whether most of the domestic airlines have refused to charge a levy on air tickets that would finance the regional connectivity fund even as the Centre wants to start services under the Regional Connectivity Scheme by March, 2017 and if so, the details thereof and the ways explored by the Government for funding the scheme;

(e) whether the Government has received several bids to fly on routes under the Regional

Connectivity Scheme and if so, the details thereof;

(f) whether fares have been capped at Rs. 1200/- for half-an-hour flight and Rs. 2500/- for an hour long flight under the new aviation policy and if so, the details thereof; and

(g) the steps taken by the Government to expand aviation sector and strengthen aviation infrastructure to implement the scheme successfully?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION जागर विमाजन मंत्रातय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Ministry of Civil Aviation (MoCA), Government of India launched the Regional Connectivity Scheme (RCS)-UDAN on 21st October, 2016. The e-bidding process has already been started to select airline operator for mounting RCS operations. A Regional Connectivity Fund (RCF) has been created to provide Viability Gap Funding (VGF) by the Government of India. The Central Government has imposed levy on some category of the scheduled domestic flights being operated in India to fund the RCF. No funds have been released to airline operator under the Scheme. Slot allocation is done as per Slot Allocation Policy.

(c): The construction of airport is demand driven, depending on firm demand from the airline operators and where the State Government agrees to provide various concession envisaged in

the Policy.

(d): Federation of Indian Airlines has filed a case in the Hon'ble Delhi High Court and as such the matter is sub-judice at present. However, Hon'ble court has not granted any stay on levy.

(e): Yes madam. List of unserved/ underserved airports is at Annexure- I.

(f): Airfare cap under RCS-UDAN for fixed wing aircraft ranges from Rs. 1420/- for 151 kilometers to Rs. 3500/- for >800 kilometers. Airfare caps specified for various stage lengths for fixed wing aircraft / flight duration for helicopters is at Annexure-2. The applicable VGF caps for operations through Category-1, Category-2 and Category-3 fixed wing aircraft for a particular stage length or for operations through helicopters for a particular flight duration is at Annexure-3.

(g): MoCA has signed Memorandum of Understanding (MoU) on RCS-UDAN with 16 State Governments / UTs to provide concessions as mentioned in the Scheme. The bidding process has already been started to select airline operators for RCS operations. Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirement (CAR) for Scheduled Commuter Operations. A statement indicating State Governments who signed MoU on RCS-UDAN is attached as Annexure-4.



LIST OF 43 UNSERVED AIRPORTS AND 7 HELIPADS INVOLVED FOR OPERATION OF RCS FLIGHT

LIST OF 43 ONSERVED AIRPORTS AND 7 HELIPADS INVOLVED FOR OPERATION OF RCS FLIGHT							
S.NO	. AIRPORT	STATE	s.NO.	AIRPORT	STATE		
1	BILASPUR	CHATTISGARH	27	ROURKELA	ORISSA		
2	RAIGARH	CHATTISGARH	28	UTKELA	ORISSA		
3	JAGDALPUR	CHATTISGARH	29	JEYPORE	ORISSA		
4	AMBIKAPUR	CHATTISGARH	30	LUDHIANA	PUNJAB		
5	MUNDRA	GUJARAT	31	JULLANDHAR	PUNJAB		
6	MITHAPUR(DWARKA)	GUJARAT	32	PATHANKOT	PUNJAB		
7	KANDLA	GUJRAT	33	BHATINDA	PUNJAB		
8	SHIMLA	HIMACHAL PRADESH	34	JAISALMER	RAJASTHAN		
9	JAMSHEDPUR	JHARKHAND	35	BIKANER	RAJASTHAN		
10	MYSORE	KARNATAKA	36	SALEM	TAMILNADU		
11	BANGALORE (CEHAL)	KARNATAKA	37	HOSUR	TAMILNADU		
12	BIDAR	KARNATAKA	38	NEYVELI	TAMILNADU		
13	VIDYANAGAR	KARNATAKA	39	DAMAN	U.T		
14	JALGAON	MAHARASHTRA	40	KANPUR (CIVIL)	UTTAR PRADESH		
15	KOLHAPUR	MAHARASHTRA	41	KANPUR (CHAKERI)	UTTAR PRADESH		
16	SHOLAPUR	MAHARASHTRA	42	COOCHBEHAR	WEST BENGAL		
17	MUMBAIJUHU	MAHARASHTRA	43	BURNPUR	WEST BENGAL		
18	OZAR (NASIK)	MAHARASHTRA		LIST OF HELIP	ADS		
19	RATNAGIRI	MAHARASHTRA	1	PAHALGAM	J&K		
20	AMRAVATI	MAHARASHTRA	2	SONAMARG	J&K		
21	NANDED	MAHARASHTRA	3	MOREH	MANIPUR		
22	LATUR	MAHARASHTRA	4	THANLON	MANIPUR		
23	NASIK ROAD	MAHARASHTRA	5	PARBUNG	MANIPUR		
24	AHMED NAGAR	MAHARASHTRA	6	TAMENGLONG	MANIPUR		
25	IMPHAL (KORANGEE)	MANIPUR	7	JIRIBAM	MANIPUR		
26	JHA-RSU GUDA	ORISSA					
LIST OF 12 UNDERSERVED AIRPORTS							
S.NO	NAME OF THE AIRPORT	STATE	s.NO	NAME OF THE AIRPORT	STATE		
1	KADAPA	ANDHRA PRADESH	7	PANTNAGAR	UTTARAKHAND		
2	BHAVNAGAR	GUJARAT	. 8	JAMNAGAR	GUJARAT		
3	PORBANDAR	GUJRAT	9	GWALIOR	MADHYA PRADESH		
4	KULLU	HIMACHAL PRADESH	10	AGRA	UTTAR PRADESH		
5	SHILLONG (BARAPANI)	MEGHALAYA	11	ANDAL (DURGAPUR)	WEST BENGAL		

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Annexure – 2: Airfare Cap under RCS

Airfare Cap to be considered for respective stage lengths / flight duration are as follows (Refer Section2.3 above):

Airfare Cap for Fixed-wing aircraft

1.	151 – 175	1,420
2.	176 – 200	1,500
3.	201 – 225	1,580
4.	226 – 250	1,670
5.	251 – 275	1,750
6.	276 – 300	1,830
7.	301 – 325	1,920
8.	326 – 350	2,000
9.	351 – 375	2,080
10.	376 – 400	2,170
11.	401 – 425	2,250
12.	426 - 450	2,330
13.	451 – 475	2,420
14.	476 – 500	2,500
15.	501 - 525	2,500
16.	526 - 550	2,590
17.	551 – 575	2,680
18.	576 - 600	2,770
19.	601 - 625	2,860
20.	626 - 650	2,950
21.	651 – 675	3,050
22.	676 – 700	3,140
23.	701 – 725	3,230
24.	726 – 750	3,320
25.	751 – 775	3,410
26.	776 – 800	3,500
27.	>800	3,500

Airfare Cap for Helicopters

SAME SEPARATERIA	(8) (ปักษา (1) กระกัน (1) (10) (ปักษา (1) (1) 00 – 30	2,500
1.	31 – 35	2,900
	36 – 40	3,350
2.	41 – 45	3,750
	46 – 50	4,150
	51 – 55	4,600
7	56 – 60	5,000
<u> </u>	> 60	5,000

Annexure – 3: VGF Cap under RCS

VGF Cap to be considered for respective stage lengths / flight duration are as follows (Refer Section2.5 above).

VGF Cap for operations through Category-1 Fixed-wing aircraft

1.	151 – 175	(2) 医原理 (全角形) ((1))
2.	176 – 200	2,470
3.	201 – 225	2,730
4.	226 – 250	2,980
5.	251 – 275	3,220
6.	276 – 300	3,480
7.	301 – 325	3,730
8.	326 – 350	3,980
9.	351 – 375	4,230
10.	376 – 400	4,480
11.	401 - 425	4,730
12.	. 426 – 450	4,980
13.	451 – 475	5,230
14.	476 - 500	5,480
	A STATE OF THE PARTY OF THE PAR	5,730

VGF Cap for operations through Category-2 and Category-3 Fixed-wing aircraft

1.	Sterois delugit, bio date	WHE SELECTION SHOWING
2.	151 – 175	
The same of the sa	176 – 200	2,350
3.	201 – 225	2,600
4.	226 – 250	2,840
5.	<u> 251 – 275</u>	3,070
6.	276 – 300	3,270
7.	301 – 325	3,360
8.	326 – 350	3,440
9.	351 – 375	3,530
10.	376 – 400	3,620
11.	401 – 425	3,700
12.	426 – 450	3,790
13.	451 – 475	3,880
14.	476 – 500	3,960
15.	501 – 525	4,050
16.	526 – 550	4,220
17.	551 – 575	4,300
18.	576 – 600	4,380
19.	601 – 625	4,460
20.	626 - 650	4,540
21.	651 - 675	4,620
22.	676 – 700	4,690
and grade the strong regard and security to be	070-700	4,770

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VGF Cap for operations through Category-2 and Category-3 Fixed-wing aircraft

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23.	701 – 725	4,860
24.	726 – 750	4,940
25.	751 – 775	5,020
26.	776 – 800	5,100
27.	>800	5,100

VGF Cap for operations through Helicopters

	ce Truck Treatments uniques se store	- Commence (In No. 1988)
1.	00 – 10	0
2.	11 – 15	700
3.	16 – 20	1,800
4.	21 – 25	2,900
5.	26 – 30	3,900
6.	31 – 35	4,600
7.	36 — 40	5,200
8.	41 — 45	5,900
9.	46 — 50	5,900
10.	51 – 55	5,900
11.	56 – 60	5,900
12.	> 60	5,900

Name of the States which have signed MoU on RCS - UDAN

S. No	Name of States
1	Maharashtra
3	Jharkhand
The second secon	Gujarat
4	Chhattisgarh
5	Andhra Pradesh
6	Puducherry
7	Manipur
8	Assam
9	West Bengal
10	Madhya Pradesh
11	Uttarakhand
12	Uttar Pradesh
13	Telangana
14	Meghalaya
15	Himachal Pradesh
16	Daman & Diu

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